

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 18th of September, 2024

This is for information to all concerned that a Fire Safety Training program will be conducted in the **New Block** of the Gauhati High Court on **21st September, 2024** at **11:00 am**, and thereafter, the same will be repeated in the **Old Block** of the Gauhati High Court followed by PowerPoint presentation of slides.

Therefore, all the Officers and staff of the Gauhati High Court as well as all the stakeholders are cordially requested to attend the aforesaid program, to further a cause/step towards safety.

By Order,

Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-07/2024/ 3835 - 3854 / G,

Dated the 18th September, 2024.

Copy to:-

1. The Registrar (Vigilance/Admin/Judicial/Estt.(I/c)), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Service Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
15. The Court Manager, Gauhati High Court, Guwahati for necessary information and needful action.
16. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
17. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
18. The Court Officer I & II, Gauhati High Court, Guwahati, for information and to do the necessary arrangements of light refreshment for the demonstrators and do all other arrangements of trainee persons such as pump men, electricians, Grade-IV, Farash, Court Attendant, etc.
19. The Chief Security Officer, Gauhati High Court, Guwahati for information and needful and requested to be present during the demonstration with requisite police personnel, etc.
20. The C. A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

18.9.24